

**GOVERNMENT OF INDIA  
MICRO, SMALL AND MEDIUM ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:2096  
ANSWERED ON:18.12.2013  
ALLOCATION OF FUNDS TO KVI BOARD  
Dubey Shri Nishikant ;Patle Kamla Devi

**Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:**

- (a) the details of funds allocated/released to Khadi and Village Industry (KVI) board during each of the last three years and the current year, State-wise, including Chhattisgarh;
- (b) the details of schemes/programmes for which allocations have been made;
- (c) the criteria adopted for releasing funds to KVI board;
- (d) the total number of applications received for the establishment of units of KVI during the said period and the number of applications sanctioned out of them and the quantum of assistance provided; and
- (e) the number of new units in KVI established during the said period?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA)

(a): Khadi and Village Industries Boards (KVIBs) of States/Union Territories(UTs) function under the administrative control of respective States/UTs, and Khadi and Village Industries Commission (KVIC) provides some financial assistance to KVIBs under various schemes. State-wise details of funds provided by KVIC to KVIBs during last three years and the current year is given at Annex.

(b): KVIC provides funds to KVIBs for implementing several schemes including the Prime Minister's Employment Generation Programme (PMEGP), Market Development Assistance (MDA), Interest Subsidy Eligibility Certificate (ISEC) scheme, Scheme of Fund for Regeneration of Traditional Industries (SFURTI), Scheme for Enhancing Productivity & Competitiveness of Khadi Industry and Artisans, Workshed Scheme for Khadi Artisans and Strengthening Infrastructure of Existing Weak Khadi Institutions and Assistance for Marketing Infrastructure. In case of PMEGP, 30% of the margin money subsidy is normally allocated to KVI Boards.

(c): The release of funds in respect of State KVIBs under various schemes are made by KVIC as per the provisions of General Financial Rules subject to (i) fulfillment of conditions of schematic guidelines, (ii) merit of the proposal, (iii) availability of unutilized balance from the amounts released earlier.

(d) & (e): PMEGP is a credit-linked subsidy programme for assisting unemployed youth and traditional artisans for setting up micro-enterprises/new units in the non-farm sector. The programme is implemented by KVIC, KVIBs and District Industries Centres (DICs) with KVIC as the nodal agency at national level, and credit is provided by Banks. The number of applications received by implementing agencies under PMEGP during each of the last three years and current year, those recommended and forwarded to Banks by District level Task Force Committees (DTFCs) as also the number of cases disbursed and margin money subsidy provided are given below:

Year	No. of applications received and forwarded by DTFCs to Banks	Applications Recommended	Number of cases disbursed by Banks (Rs. crore)	Margin Money subsidy utilized
2010-11	3,09,780	1,55,370	49,064	891.18
2011-12	1,64,522	74,715	55,135	1057.84
2012-13	2,62,598	90,026	57,884	1080.66
2013-14	3,04,753	76,454	5,875	134.83

(upto 30.11.2013)

# includes applications pending for disbursal at the end of the previous year